

SHRI C. K. CHANDRAPPAN (Cannanore): The Prime Minister the other day assured this House that the Harijans in Kanjhawala are protected because police protection is provided. Now, even with 2,000 policemen around the Prime Minister's house, the landlords came and collected before the Prime Minister's residence and launched an attack on him. This is not a small matter. Mr. Charan Singh... (Interruptions)

श्री जनी राम बागड़ी : प्रधान मंत्री के मकान के बाहर लाठीचार्ज हुआ है, यह बिल्कुल गलत बात है ।

MR. SPEAKER: I have disallowed the Adjournment Motion.

SHRI C. K. CHANDRAPPAN: Mr. Charan Singh, when he was in the Opposition, gave a call to the police to revolt. Today he has been removed from the Cabinet, and the landlords lobby is active. By mobilising the landlords from Delhi, Rajasthan and U.P., he is trying to organize a revolt, and he is asking the police to stand as helpless onlookers...

MR. SPEAKER: I have heard you. I have disallowed the Adjournment Motion.

(Interruptions)

MR. SPEAKER: Do not record.

(Interruptions)**

MR. SPEAKER: Please... I am on my legs now. I have rejected the adjournment motion and I am to consider any other procedure which is available... (Interruptions) No, I have rejected it.

(Interruptions)

MR. SPEAKER: Now, papers to be laid.

12.10 hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE. LEAVY OF SURCHARGE ON MIG FLATS BY DDA

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a statement under Direction 19 of the Directions by the Speaker in reply to Half-an-Hour Discussion raised by Shri Ram Vilas Paswan on the 28th July, 1978, regarding Levy of surcharge on M.I.G. Flats by Delhi Development Authority. [Placed in Library. See No. LT-2631/78].

ANNUAL REPORTS OF GUJARAT STATE FOREST DEVELOPMENT CORPORATION, BARODA, KARNATAKA DAIRY DEVELOPMENT CORPORATION, BANGALORE FOR 1974-75 AND 1975-76 AND STATEMENT FOR DELAY

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:—

(1) A copy each of the following papers under section 619A of the Companies Act, 1956:—

(i) Annual Report (*Hindi version) of the Gujarat State Forest Development Corporation Limited, Baroda, for the year ended 30th September, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2632/78].

(ii) Annual Report (Hindi and English versions) of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2633/78].

*English version of the Report was laid on the Table on the 17th April, 1978.

**Not Recorded.